GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA

UNSTARRED QUESTION NO. 461

ANSWERED ON 24TH JULY, 2023/ 2 SRAVANA, 1945 (SAKA)

'NPA in MSMEs'

461. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of FINANCE be pleased to state:

(a) the number of Micro, Small and Medium Enterprises (MSME) units benefited under Emergency Credit Line Guarantee Scheme (ECLG) as a part of Aatma Nirbhar package, State-wise;

(b) whether one out of every six micro and small units benefited under ECLG turned into Non-Performing Assets (NPA) and if so, the details thereof;

(c) whether the NPAs stood at Rs. 11,893 crores and if so, the details thereof and the reaction of the Government thereto;

(d) whether the higher rate of interest (9.25% imposed by banks and 14% by NBFCs) is one of the causes for huge NPAs; and

(e) if so, the details thereof and the measures taken/likely to be taken by the Government to address this problem?

ANSWER MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. BHAGWAT KARAD)

(a) In the wake of Covid-19 pandemic, Emergency Credit Line Guarantee Scheme (ECLGS) was launched in May, 2020 as part of Aatmanirbhar Bharat Abhiyaan to support eligible Micro, Small and Medium Enterprises (MSMEs) and business enterprises to ease their liquidity position. The Scheme provides for collateral free loans to existing eligible borrowers with 100% guarantee in respect of the eligible amount as per the Scheme guidelines. The Scheme was valid till 31.3.2023. As informed by National Credit Guarantee Trustee Company Limited (NCGTC), the agency operating the scheme, as on 31.3.2023, guarantees amounting to Rs. 2.42 lakh crore benefitting 113.75 lakh MSME customers have

been issued. The state-wise details of Micro, Small and Medium Enterprises (MSMEs) loans guaranteed under the scheme is enclosed as Annexure I to this reply.

(b) As informed by NCGTC, 111.04 lakh micro and small enterprises (MSEs) were supported under ECLGS with guarantees amounting to Rs 1.78 lakh crore. Out of this, 18.65 lakh accounts amounting to Rs. 11,341 crore have been classified as Non-Performing Assets (NPAs). In terms of amount, the share of NPA thus constitutes 6.36% of total loans guaranteed for MSEs.

(c) As informed by NCGTC, as on June 30, 2023, loans amounting to Rs.13,233 crore to MSMEs supported under ECLGS have turned NPA, which constitutes 5.45% of the total MSME loan amount of Rs. 2.42 lakh crore guaranteed under ECLGS. This is considered reasonable keeping in view the severity of the impact that the pandemic has had on businesses, particularly for MSME enterprises.

(d) to (e) The guidelines of the Scheme provide for interest rate cap of 9.25% p.a. for Banks and 14% p.a. for Non-Banking Financial Companies (NBFCs), which has ensured continued low interest rates on loans availed under ECLGS. As per a research report dated 23.1.2023 of the State Bank of India on ECLGS, almost 14.6 lakh MSME accounts, of which about 98.3% of the accounts were in the micro and small enterprises categories, were saved. In absolute terms, MSME loan accounts worth Rs. 2.2 lakh crore improved since inception of ECLGS for entire banking industry. This means that around 12% of the outstanding MSME credit has been saved from slipping into non-performing asset (NPA) classification due to ECLGS.

Further, the incidence of NPAs in lending by banks, including in the MSME sector, is attributable to a number of factors, which include overall performance of the borrowing entity, macroeconomic conditions, sectoral issues, global business environment, etc.

Annexure I referred in Lok Sabha unstarred question 461 reg. ' NPA in MSMEs'

STATE WISE DATA ON MICRO, SMALL & MEDIUM ENTERPRISES (MSMEs) LOANS GUARANTEED UNDER EMERGENCY CREDIT LINE GUARANTEE SCHEME (ECLGS) AS ON 31-3-2023

STATE NAME	Total No of Guarantees Issued	Total Amount Guaranteed (In Rs. crore)
ANDAMAN & NICOBAR	2,111	KS. CIOPE) 149
ANDHRA PRADESH		
ARUNACHAL PRADESH	2,39,507	9,349
	2,056	79
ASSAM	5,44,917	3,052
BIHAR	7,84,634	4,028
CHANDIGARH	6,368	790
CHHATTISGARH DADRA & NAGAR	1,93,216	4,149
HAVELI	2,181	291
DAMAN & DIU	966	189
DELHI	93,941	12,513
GOA	12,083	1,080
GUJARAT	3,49,318	24,488
HARYANA	1,91,133	10,079
HIMACHAL PRADESH	48,687	1,855
JAMMU & KASHMIR	34,451	1,000
JHARKHAND	2,95,405	3,454
KARNATAKA	8,72,832	16,053
KERALA	5,30,867	8,532
LADAKH	825	43
LAKSHA DEEP	374	2
MADHYA PRADESH	5,49,388	8,084
MAHARASHTRA	9,74,103	34,105
MANIPUR	9,658	112
MEGHALAYA	11,277	174
MIZORAM	3,461	52
NAGALAND	7,319	67
ORISSA	9,27,216	5,459
PONDICHERRY	22,369	448
PUNJAB	2,05,254	8,399
RAJASTHAN	5,26,694	13,622
SIKKIM	8,179	113
TAMILNADU	8,75,167	27,140
TELANGANA	1,18,837	9,620
TRIPURA	62,095	276
UTTAR PRADESH	7,89,625	17,100
UTTARAKHAND	70,292	2,789
WEST BENGAL	20,08,592	13,745
Grand Total	1,13,75,398	2,42,725